

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

21

T.C.P No. 260/(MAH)/2017
CA No.

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Inject Care ParenteralsP Pvt.Ltd.
V/s.
Vexta Laboratories Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21	NEVILLE D. DEBOO	ADVOCATE FOR PETITIONER	

ORDER

TCP No. 260/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's counsel, list this matter on 04.08.2017, with a direction to the Petitioner to file Form 5 before 15.07.2017 failing which this Petition will be abated.

The Petitioner is directed to communicate the next date of hearing to the Respondent.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)